

visit of Prime Minister of Mauritius, India and Mauritius discussed entire gamut of bilateral hydrocarbon engagement, including supply of petroleum products to Mauritius and cooperation in the LNG sector in Mauritius.

(c) A team from Petronet LNG Limited (PLL) visited Mauritius from 27-28 July, 2017 and discussed areas of cooperation between India and Mauritius in the LNG sector.

(d) and (e) During the Meeting between Prime Minister of Mauritius and Minister of State (I/C) for Petroleum and Natural Gas, Government of India, both discussed 'Vision 2030' of Mauritius. MoS (I/C), MoPNG conveyed India's continued support to Mauritius in meeting its energy requirements.

Training centres to promote Ujjwala Scheme

†2057. SHRI RAM NATH THAKUR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that Government is providing training through a number of training centres to promote the Ujjwala Scheme;

(b) if so, the details thereof; and

(c) the number of such training centres opened along with the number of people trained so far in the country, the State-wise details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) Oil Marketing Companies(OMCs) have reported that, they have sensitised their District Nodal Officers, Field Officers, LPG distributors and their staff regarding Pradhan Mantri Ujjwala Yojana and the enrolment process of the customers. Further, OMCs have conducted more than 47 thousand safety awareness programmes by organising safety clinics, Nukkad Nataks, Speciality/sports events etc. educating PMUY consumers on safe usage of LPG.

Monitoring of multiple LPG connections

2058. SHRI DEREK O'BRIEN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that there are over 74,000 LPG customers linked to 37,000 Aadhaar numbers indicating the existence of multiple connections;

† Original notice of the question was received in Hindi.

(b) whether in 2014-15, the cap of 12 subsidised cylinders per annum had been violated and over 15 lakhs active domestic consumers had received more than 12 subsidised cylinders; and

(c) if so, the steps taken by the Ministry to prevent the existence of multiple connections and monitor any violations?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) Existence of multiple connections bearing same Aadhaar number were detected and blocked by Oil Marketing Companies (OMCs) through de-duplication process based on Aadhaar number. Prior to January 2016, Inter Oil Marketing Companies (OMCs) de-duplication was carried out on the basis of Aadhaar and bank account number in an offline mode periodically. With the introduction of real time online inter OMCs de-duplication facility from January 2016 onwards, the possibility of continuance of multiple connections across OMCs bearing same Aadhaar has been eliminated. OMCs undertake de-duplication regularly on the basis of Aadhaar number to identify multiple connections.

(b) and (c) With the implementation of PAHAL, with the help of de-duplication process first at OMCs level and subsequently at NIC level, existence of multiple connections in the name of same consumer is not likely to arise. This, in turn helps in enforcing the quota of domestic subsidised cylinders to consumers in effective manner.

Funds spent by GAIL for welfare of locals in Auraiya, Uttar Pradesh

2059. SHRI DARSHAN SINGH YADAV: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is fact that GAIL (India) Ltd. situated in Auraiya district in Uttar Pradesh spends two per cent of its annual income on the welfare of the local people living in and around Pata village of Auraiya district; and

(b) if so, the details thereof along with details of the funds spent by GAIL on the welfare of local people during financial year 2016-17 and 2017-18 till date, also the details of the annual income of GAIL (India) Ltd. during the said period?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) GAIL (India) Ltd. under its Corporate Social Responsibility (CSR) policy spends minimum 2% of the Average Net Profit made by the company during the three immediately preceding financial years for undertaking different CSR projects/programs in different locations in India including Auraiya District in Uttar Pradesh for welfare of the local people living in and around different GAIL work centres/offices.